# **HARYANA VIDHAN SABHA**

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE  $29^{TH}$  MARCH, 2016 AT 10.00 A.M.

# I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

# II. BUDGET FOR THE YEAR 2016-2017.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2016-2017 and reply by the Finance Minister thereon.

# III. <u>DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET-</u> 2016-2017.

<u>201</u>	<u>16-2017.</u>		
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates 2016-17
No. 1		₹ 69,72,40,000/- for revenue expenditure be	2010-17
		granted to the Governor to defray charges that	Pages 1-4
		will come in the course of payment for the	
		year 2016-17 in respect of charges under	
		Demand No. 1 - Vidhan Sabha.	
Demand	A MINISTER	to move that a sum not exceeding	<b>Budget Estimates</b>
No. 2		₹ 122,34,00,000/- for revenue expenditure	2016-17
		be granted to the Governor to defray charges	Pages 5-16
		that will come in the course of payment for	
		the year 2016-17 in respect of charges under	
		Demand No. 2 - Governor & Council of	
		Ministers.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 3		₹ 244,23,28,000/- for revenue expenditure	2016-17
		be granted to the Governor to defray charges	Pages 84-97,156-
		that will come in the course of payment for	178,380-381,591- 595
		the year 2016-17 in respect of charges under	373
		Demand No. 3 - General Administration.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 4		₹ 1069,65,50,000/- for revenue expenditure	2016-17 Pages 41-45, 46-
		be granted to the Governor to defray charges	49,89-102,156-
		that will come in the course of payment for	178,184-188,323- 358,362-375,497-
		the year 2016-17 in respect of charges under	500,546,591-
		Demand No. 4 <u>– Revenue.</u>	595,600-605,608- 614
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 5		₹ 204,84,06,000/- for revenue expenditure	2016-17
		be granted to the Governor to defray charges	Pages 50-57,
		that will come in the course of payment for	61-63
		the year 2016-17 in respect of charges under	

Demand No. 5 - Excise & Taxation.

Demand No. 6	A MINISTER	to move that a sum not exceeding ₹ 5713,95,64,000/- for revenue expenditure	Budget Estimates 2016-17
		be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under	Pages 64-83, 103- 109, 156-188, 608-614
		Demand No. 6 - Finance.	
Demand No. 7	A MINISTER	to move that a sum not exceeding ₹ 455,61,88,000/- for revenue expenditure	Budget Estimates 2016-17
		be granted to the Governor to defray charges that will come in the course of payment for	Pages 184-188, 591-595, 600-605
		the year 2016-17 in respect of charges under	
		Demand No. 7 – Planning and Statistics.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 8		₹ 1344,46,70,000/- for revenue expenditure	2016-17
		and ₹ 3609,08,85,000/- for capital	Pages 142-
		expenditure be granted to the Governor to	155,279-281,571-
		defray charges that will come in the course of	576,621- 625,627,631-
		payment for the year 2016-17 in respect of	634,636,651-654
		charges under Demand No. 8 - Buildings &	
		Roads.	
Demand	A MINISTER	to move that a sum not exceeding	<b>Budget Estimates</b>
No. 9		₹ 12865,21,44,000/- for revenue	2016-17
		expenditure and ₹ 6,81,00,000/- for capital	Pages 189-211,
		expenditure be granted to the Governor to	622-623
		defray charges that will come in the course of	
		payment for the year 2016-17 in respect of	
		charges under Demand No. 9 - Education.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 10		₹ 421,42,00,000/- for revenue expenditure	2016-17
		be granted to the Governor to defray charges	Pages 212-220
		that will come in the course of payment for	
		the year 2016-17 in respect of charges under	
		Demand No. 10 <u>– Technical Education</u> .	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates 2016-17
No. 11		₹ 313,13,40,000/- for revenue expenditure	D 221 222
		be granted to the Governor to defray charges	Pages 221-233
		that will come in the course of payment for	
		the year 2016-17 in respect of charges under	
		Demand No. 11 - Sports & Youth Welfare.	

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Demand No. 12	A MINISTER	to move that a sum not exceeding ₹ 13,83,12,000/- for revenue expenditure be	Budget Estimates 2016-17
		granted to the Governor to defray charges that	Pages 234-238
		will come in the course of payment for the	
		year 2016-17 in respect of charges under	
		Demand No. 12 – Art & Culture.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 13		₹ 3338,68,94,400/- for revenue expenditure	2016-17
		and ₹ 510,00,00,000/- for capital	Pages 239-266,
		expenditure be granted to the Governor to	624-625
		defray charges that will come in the course of	
		payment for the year 2016-17 in respect of	
		charges under Demand No. 13 – <u>Health.</u>	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates 2016-17
No. 14		₹ 97,19,80,000/- for revenue expenditure	2010-17
		be granted to the Governor to defray charges	Pages 282-290, 628
		that will come in the course of payment for	028
		the year 2016-17 in respect of charges under	
		Demand No. 14 - <u>Urban Development.</u>	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates 2016-17
No. 15		₹ 3549,11,35,000/- for revenue expenditure	2010-17
		be granted to the Governor to defray charges	Pages 156- 178,282-290
		that will come in the course of payment for	170,202-270
		the year 2016-17 in respect of charges under	
		Demand No. 15 – Local Government.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates 2016-17
No. 16		₹ 52,54,15,000/- for revenue expenditure	
		and ₹ 2,00,00,000/- for capital expenditure	Pages 304-322, 558-563, 633-634
		be granted to the Governor to defray charges	220 202, 022 02 (
		that will come in the course of payment for	
		the year 2016-17 in respect of charges under	
	AMDUCTED	Demand No. 16 – <u>Labour.</u>	D. I D. i
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates 2016-17
No. 17		₹ 70,71,80,000/- for revenue expenditure	
		be granted to the Governor to defray charges	Pages 304-322, 633-634
		that will come in the course of payment for	
		the year 2016-17 in respect of charges under	
		Demand No. 17 – Employment.	

Demand A MINISTER move that a sum not exceeding **Budget Estimates** 2016-17 No. 18 ₹ 278,37,35,000/- for revenue expenditure Pages 304-322, and ₹ 47,00,00,000/- for capital expenditure 633-634 be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 18 - Industrial Training. Demand A MINISTER move that a sum not exceeding **Budget Estimates** 2016-17 No. 19 ₹ 662,52,00,000/- for revenue expenditure and ₹ 11,55,00,000/- for capital expenditure Pages 295-303, 629-630 be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 19 - Welfare of SCs & BCs. A MINISTER move that a sum not exceeding **Budget Estimates** 2016-17 No. 20 ₹ 4199,94,33,000/- for revenue expenditure and ₹ 92,00,000/- for capital expenditure be Pages 323-358, 376-379, 631-632 granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 20 - Social Security & Welfare. A MINISTER Demand to move that a sum not exceeding **Budget Estimates** 2016-17 No. 21 ₹ 1096,79,50,000/- for revenue expenditure and 110,70,00,000/-Pages 323-361, for capital 631-632 expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 21 - Women & Child Development. Demand A MINISTER to move that a sum not exceeding **Budget Estimates** 2016-17 No. 22 ₹ 94,19,39,000/- for revenue expenditure be granted to the Governor to defray charges that Pages 323-358 will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 22 - Welfare of Exservicemen.

Demand No. 23	A MINISTER	to move that a sum not exceeding ₹ 368,19,12,000/- for revenue expenditure	Budget Estimates 2016-17
		and ₹ 9843,87,30,000/- for capital	Pages 467-472,
		expenditure be granted to the Governor to	606-614, 637-639
		defray charges that will come in the course of	
		payment for the year 2016-17 in respect of	
		charges under Demand No. 23 - Food &	
		Supplies.	
Demand	A MINISTER	to move that a sum not exceeding	<b>Budget Estimates</b>
No. 24		₹ 1867,31,68,000/- for revenue expenditure	2016-17
		and ₹ 655,50,00,000/- for capital	Pages 514-542,
		expenditure be granted to the Governor to	546, 641-645
		defray charges that will come in the course of	
		payment for the year 2016-17 in respect of	
		charges under Demand No. 24 - Irrigation.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 25		₹ 706,73,43,000/- for revenue expenditure	2016-17
			D 121 122
		and ₹ 5,02,00,000/- for capital expenditure	Pages 131-133,
		be granted to the Governor to defray charges	553-563, 608-
			The second secon
		be granted to the Governor to defray charges	553-563, 608-
		be granted to the Governor to defray charges that will come in the course of payment for	553-563, 608-
Demand	A MINISTER	be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under	553-563, 608- 614, 647, 650 Budget Estimates
Demand No. 26	A MINISTER	be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u>	553-563, 608- 614, 647, 650
	A MINISTER	be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding	553-563, 608- 614, 647, 650 Budget Estimates
	A MINISTER	be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding ₹ 13,85,25,000/- for revenue expenditure be	553-563, 608- 614, 647, 650 Budget Estimates 2016-17
	A MINISTER	be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding ₹ 13,85,25,000/- for revenue expenditure be granted to the Governor to defray charges that	553-563, 608- 614, 647, 650 Budget Estimates 2016-17
	A MINISTER	be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding ₹ 13,85,25,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the	553-563, 608- 614, 647, 650 Budget Estimates 2016-17
	A MINISTER	be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding ₹ 13,85,25,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under	553-563, 608- 614, 647, 650 Budget Estimates 2016-17 Pages 564- 567 Budget Estimates
No. 26		be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding ₹ 13,85,25,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 26 – <u>Mines &amp; Geology.</u>	553-563, 608- 614, 647, 650 Budget Estimates 2016-17 Pages 564- 567
No. 26  Demand		be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding ₹ 13,85,25,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 26 – <u>Mines &amp; Geology.</u> to move that a sum not exceeding	553-563, 608- 614, 647, 650  Budget Estimates 2016-17  Pages 564- 567  Budget Estimates 2016-17  Pages 382-402,
No. 26  Demand		be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding ₹ 13,85,25,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 26 – <u>Mines &amp; Geology.</u> to move that a sum not exceeding ₹ 1937,04,90,000/- for revenue expenditure	553-563, 608- 614, 647, 650 Budget Estimates 2016-17 Pages 564- 567 Budget Estimates 2016-17
No. 26  Demand		be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 25 – <u>Industries.</u> to move that a sum not exceeding ₹ 13,85,25,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 26 – <u>Mines &amp; Geology.</u> to move that a sum not exceeding ₹ 1937,04,90,000/- for revenue expenditure be granted to the Governor to defray charges	553-563, 608- 614, 647, 650 Budget Estimates 2016-17 Pages 564- 567 Budget Estimates 2016-17 Pages 382-402, 473-476, 488-

Demand No. 28	A MINISTER	to move that a sum not exceeding ₹ 716,29,00,000/- for revenue expenditure	Budget Estimates 2016-17
		and ₹ 15,00,00,000/- for capital expenditure	Pages 403-442,
		be granted to the Governor to defray charges	635
		that will come in the course of payment for	
		the year 2016-17 in respect of charges under	
		Demand No. 28 - Animal Husbandry &	
		Dairy Development.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 29		₹ 47,76,60,000/- for revenue expenditure be	2016-17
		granted to the Governor to defray charges that	Pages 443-452,
		will come in the course of payment for the	473-476
		year 2016-17 in respect of charges under	
		Demand No. 29 - Fisheries.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 30		₹ 382,32,70,000/- for revenue expenditure	2016-17
		be granted to the Governor to defray charges	Pages 396-402,
		that will come in the course of payment for	453-466
		the year 2016-17 in respect of charges under	
		Demand No. 30 - Forests & Wildlife.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 31		₹ 8,60,50,000/- for revenue expenditure be	2016-17
		granted to the Governor to defray charges that	Pages 587-590
		will come in the course of payment for the	
		year 2016-17 in respect of charges under	
		Demand No. 31 – Ecology & Environment.	
Demand	A MINISTER	to move that a sum not exceeding	<b>Budget Estimates</b>
No. 32		₹ 3070,22,00,000/- for revenue expenditure	2016-17
		be granted to the Governor to defray charges	Pages 491-496,
a a		that will come in the course of payment for	501-513, 615-618
		the year 2016-17 in respect of charges under	
		Demand No. 32 - Rural & Community	
		Development.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 33		₹ 220,64,80,000/- for revenue expenditure	2016-17
		and ₹ 84,19,50,000/- for capital expenditure	Pages 477-487,
		be granted to the Governor to defray charges	633-634, 640,649
		that will come in the course of payment for	
		the year 2016-17 in respect of charges under	
		Demand No. 33 - Co-operation.	

Demand No. 34	A MINISTER	to move that a sum not exceeding ₹ 2176,41,65,000/- for revenue expenditure	Budget Estimates 2016-17
		and ₹ 260,75,00,000/- for capital expenditure be granted to the Governor to	Pages 58-60, 568- 570, 577-582, 651-652, 655
		defray charges that will come in the course of	
		payment for the year 2016-17 in respect of	
		charges under Demand No.34- <u>Transport.</u>	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates 2016-17
No. 35		₹ 2,81,40,000/- for revenue expenditure and	2010-17
		₹ 66,81,00,000/- for capital expenditure be	Pages 596-599, 656
		granted to the Governor to defray charges that	030
		will come in the course of payment for the	
		year 2016-17 in respect of charges under	
		Demand No. 35 – <u>Tourism.</u>	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 36		₹ 3565,70,78,000/- for revenue expenditure	2016-17
		and ₹ 226,40,00,000/- for capital	Pages 84-88, 110-
		expenditure be granted to the Governor to	125, 156-178, 619
		defray charges that will come in the course of	
		payment for the year 2016-17 in respect of	
		charges under Demand No. 36 - Home.	
Demand	A MINISTER	to move that a sum not exceeding	<b>Budget Estimates</b>
No. 37		₹ 50,75,50,000/- for revenue expenditure be	2016-17
		granted to the Governor to defray charges that	Pages 32-40
		will come in the course of payment for the	
		year 2016-17 in respect of charges under	
		Demand No. 37 – Elections.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 38		₹ 1890,76,50,000/- for revenue expenditure	2016-17
		and ₹ 1217,60,00,000/- for capital	Pages 267-278,
		expenditure be granted to the Governor to	626
		defray charges that will come in the course of	
		payment for the year 2016-17 in respect of	
		charges under Demand No. 38 - Public	
		Health & Water Supply.	
Demand	A MINISTER	to move that a sum not exceeding	Budget Estimates
No. 39		₹ 133,96,40,000/- for revenue expenditure	2016-17
		be granted to the Governor to defray charges	Pages 234-238,
		that will come in the course of payment for	291-294
		the year 2016-17 in respect of charges under	
		Demand No. 39 – Information & Publicity.	

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Demand A MINISTER No. 40	to move that a sum not exceeding ₹ 10741,66,05,000/- for revenue	Budget Estimates 2016-17
NO. 40	₹ 10741,66,05,000/- for revenue expenditure and ₹ 1933,51,00,000/- for capital expenditure be granted to the	Pages 547-552, 583-586, 646
	Governor to defray charges that will come in the course of payment for the year 2016-17 in	
	respect of charges under Demand No. 40 - Energy & Power.	
Demand A MINISTER No. 41	to move that a sum not exceeding	Budget Estimates 2016-17
NO. 41	₹ 86,03,90,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the	Pages 558-563, 600-605, 648
	year 2016-17 in respect of charges under Demand No. 41 - Electronics & IT.	
Demand A MINISTER No. 42	to move that a sum not exceeding ₹ 495,37,88,000/- for revenue expenditure	Budget Estimate 2016-17
	be granted to the Governor to defray charges that will come in the course of payment for	Pages 17-31
	the year 2016-17 in respect of charges under	
Demand A MINISTER	Demand No. 42 – <u>Administration of Justice.</u> to move that a sum not exceeding	Budget Estimate 2016-17
No. 43	₹ 218,86,50,000/- for revenue expenditure be granted to the Governor to defray charges	Pages 126-130
	that will come in the course of payment for the year 2016-17 in respect of charges under Demand No. 43 – <b>Prisons.</b>	
Demand A MINISTER No. 44	to move that a sum not exceeding  ₹ 39,39,72,000/- for revenue expenditure	Budget Estimate 2016-17
	and ₹ 5,80,00,000/- for capital expenditure be granted to the Governor to defray charges	Pages 134-14 189-211, 620
	that will come in the course of payment for the year 2016-17 in respect of charges under	
Demand A MINISTER No. 45	Demand No. 44 <u>- Printing &amp; Stationery.</u> to move that a sum not exceeding ₹ 4729,38,60,000/- for capital expenditure	Budget Estimate 2016-17
	be granted to the Governor to defray charges that will come in the course of payment for	Pages 763-776
	the year 2016-17 in respect of charges under  Demand No. 45 - Loans & Advances by	
	State Government.	

# IV. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES

- 1. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC UNDERTAKINGS
- 2. THE CHAIRPERSON OF THE COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS

- 3. THE CHAIRPERSON OF THE
  COMMITTEE ON LOCAL BODIES
  AND PANCHAYATI RAJ
  INSTITUTIONS
- 4. THE CHAIRPERSON OF THE COMMITTEE ON ESTIMATES
- 5. THE CHAIRPERSON OF THE COMMITTEE ON GOVERNMENT ASSURANCES
- 6. THE CHAIRPERSON OF THE
  COMMITTEE ON THE WELFARE
  OF SCHEDULED CASTES,
  SCHEDULED TRIBES AND
  BACKWARD CLASSES

to present the Sixty Second Report of the Committee on Public Undertakings for the year 2015-2016 on the Reports of the Comptroller and Auditor General of India for the years 2008-2009 and 2010-2011 (Commercial) 2011-2012 (Social, General and Economic Sectors). to present the Eighth Report of the Committee on Local Bodies and Panchayati Raj Institutions

on Local Bodies and Panchayati Raj Institutions for the year 2015-2016 on the Report of the Audit and Inspection Notes on the Accounts of Zila Parishad, Sirsa for the period from April, 2012 to March, 2013, Panchayat Samitis, Pehowa for the period from April, 2012 to March, 2013, Pundri for the period from April, 2005 to March, 2013, Tohana for the period from April, 2010 to March, 2013 and Nissing for the period from April, 2010 to March, 2013, audited by the Director, Local Audit, Haryana.

to present the Ninth Report of the Committee on Local Bodies and Panchayati Raj Institutions for the year 2015-2016 on the Report of the Audit and Inspection Notes on the Accounts of Municipal Corporations, Gurgaon for the period from April, 2012 to March, 2013, and Karnal for the period from April, 2013 to March, 2014, audited by the Director, Local Audit, Haryana.

to present the Forty Fourth Report of the Committee on Estimates for the year 2015-2016 on the Budget Estimates for 2015-2016 Agriculture Department.

to present the Forty Fifth Report of the Committee on Government Assurances for the year 2015-2016.

to present the Thirty Ninth Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2015-2016.

CHANDIGARH: THE 28<sup>TH</sup> MARCH, 2016.

R.K. NANDAL, SECRETARY.